

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.492
ANSWERED ON 28.11.2024**

COAL FIRED POWER PLANTS IN MAHARASHTRA

492. DR. BACHHAV SHOBHA DINESH:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has any plan to set up coal fired power plants in Maharashtra and if so, the details thereof;**
- (b) the current status of setting up of the project '3,300 MW Dondaicha Coal Fired Power Plant' in Maharashtra, along with the funds sanctioned, released and utilized, land acquisition status and expected timeline for its completion;**
- (c) whether there have been any delays in setting up of the Project and if so, the reasons therefor;**
- (d) the steps taken/being taken by the Government to address the delays and expedite the completion of the project;**
- (e) whether the Union Government has received any proposals from the State Government of Maharashtra or any Member of Parliament for the same during the last five years and the current year; and**
- (f) if so, the details thereof along with the action taken by the Union Government thereon?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a): Setting up of power plants and generating electricity is a delicensed activity as per Section-7 of the Electricity Act, 2003. Maharashtra State Power Generation Company Ltd. (MAHAGENCO), a Government of Maharashtra undertaking, is currently constructing a 1 x 660 MW Bhusawal Thermal Power Project in Jalgaon district, Maharashtra.

Additionally, MAHAGENCO has planned a 2 x 660 MW coal-based thermal power plant at Koradi in Nagpur district and a 1 x 800 MW coal-based thermal power plant at Chandrapur in Chandrapur district.

(b) to (d) : MAHAGENCO had proposed to setup a 3,300 MW (5 x 660 MW) coal-fired power plant at Dondaicha in Dhule district, Maharashtra. However, the project was cancelled due to local resistance to the balance land acquisition and the cancellation of coal mines allocated for the project. A total of 540.05 hectares of land (private and government) have been acquired for the project. Since the project was cancelled, no funds were sanctioned for its implementation.

(e) to (f) : No such proposals for setting up of 3300 MW (5x660 MW) Coal Fired Power Plant at Dondaicha have been received by the Government of India during the last five years and in the current year.
